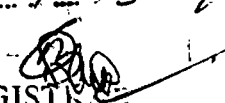


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

Ajay Kumar Sharma OA/TA/MP. No. 462 /1993 (in OA 534 /93)
VERSUS *U.O. 2 & Ors.*
2 Ors

Date of Order	Orders
	This is an M.P. (in OA. No. <u>534</u> /93) for permission to file joint petition in the OA. It is in order. <i>3/3/93</i> <i>so</i> <i>3/3/93</i>
<u>6-9-93</u>	Mr. J.K. Kanshik for petitioner. Register & Put up in Court for admission on <u>16-9-93</u> after OA.  REGISTRAR C.A.T., JAIPUR
<u>16-9-93</u>	Mr. J.K. Kanshik - Counsel for petitioner The M.P. for filing joint petition is allowed. The M.P. stands disposed of.  (O. P. Sharma) Administrative Member  (D.L. Mehta) Vice-Chairman <i>Copy sent to the app. and Govt. (M.O.) on 16/9/93 to 22/9/93</i> <i>2 to 22-9-93</i>